

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.10.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7612 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employee Provident Fund Organisation, Jaipur Vs. Amit Gupta	Kaushal Gautam
2.	I.A. No. 7615 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	The Central Board of Trustees, EPF Vs. Ashok Kumar Golechha Resolution Professional of Sovika Aviation Services Private Limited and Ors.	Samabh Kansal
3.	I.A. No. 7620 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rahul Narpat Bokadia and Anr. Vs. Avil Menezes, Liquidator, of Auro Gold Jewellery Private Limited (In Liquidation) and Anr.	Lzafeer Ahmad B F
4.	I.A. No. 7674 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	The Commissioner of Customs (Export), Air Cargo Complex, Mumbai Vs. Ravi Sethia, Resolution Professional of Morarjee Textiles Limited & Ors.	Shubham Tyagi

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Assistant Registrar